

**US Report on Human Rights in India**

4106. SHRI NARSING  
SURYAVANSI:  
SHRI SHARAD DIGHE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the report of US State Department to the Congress on human rights which reportedly mentions about the violation of human rights in India during the year, 1988; and

(b) if so, the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K.K. TEWARI): (a) and (b). Government have been the section relating to India of the report of the United States Department on human rights. While the report is critical of India in certain respects, it also states that: "India is a basically democratic polity with strong and legally sanctioned safeguards for individuals and a vigorous free press". There was no consultation prior to the preparation of this report; and Government do not accept the veracity of all its findings.

**Allocations for Primary Education**

4107. SHRI NARSING SURYAVANSI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the allocations for promotion of primary education in the Seventh Plan had been fixed at Rs. 1471 crores but only Rs. 850 crore had been released so far; and

(b) if so, the reasons for releasing lesser amount?

THE MINISTER OF STATE IN THE

DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) and (b). The Seventh Five Year Plan allocated an amount of Rs. 1963.70 crores (Rs. 233.25 crores under the Central Sector and Rs. 1730.45 crores under the State Sector for the period 1985-89) for Elementary Education. No separate allocation was made for primary education. According to the Planning Commission, it had approved Rs. 1471 crores for the States and Union Territories and Rs. 575.04 crores for the Central Sector for Elementary Education during the first four years of the Plan.

Outlay for 1989-90 has not yet been approved. Planning Commission estimates that an expenditure of Rs. 2054 crores is likely to be incurred in the first four years.

**Review of Pepsico Deal**

4108. DR. T. KALPANA DEVI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "Farm scientists for review of Pepsico deal" appearing in the Financial Express dated 23 December, 1988;

(b) If so, whether agricultural scientists, academicians and other professionals have called on the Government to review the Pepsico deal and also focussed on the health hazards of Pepsicola which contained caffeine, phosphoric acid and artificial sweetness implicated in addiction and carcinogenesis;

(c) whether Cola drinks have been implicated in Hyperactivity in Children; and

(d) if so, the reaction of Government thereto and the remedial measures taken or

posed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYLER): (a) and (b). It is true that there was a news item captioned "Farm scientists for review of Pepsico deal" in the Financial Express dated 23rd December, 1988.

(c) and (d). The information is being collected and will be laid on the Table of the House.

#### **Setting up Mini Steel Plants**

4109. PROF MADHU DANDAVATE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether setting up of mini steel plants is preferable to setting up huge steel plants which need large investments;

(b) if so, whether Government would give preference to setting up mini-steel plants; and

(c) if so, the places where such mini steel plants are proposed to be set up?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) to (c). Government are not of the view that between mini steel plants and integrated steel plants, mini steel plants are preferable. Both have their distinct roles in steel making.

#### **India's Contributions to UN and its Agencies**

4110. SHRI SYED SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the contribution made by India to the UN and its various specialised agencies for 1988, organisation-wise; and

(b) the main organs of each of which India was an elected member as on 1 January, 1989?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) The information is being collected and will be placed before the House.

(b) The list is given in the statement below.

#### **STATEMENT**

*List of UN Bodies of which India is currently a Member*

1. Economic and Social Council
2. Human Rights Commission
3. Sub-commission of Prevention of Discrimination and Protection of Minorities.
4. Commission on Narcotic Drugs
5. Commission on Human Settlements
6. Committee for Programme and Coordination
7. Committee on Transnational Corporations
8. Committee on Development Planning
9. Intergovernment Working Group of Experts on International Standards of Accounting and Reporting.
10. Executive Board of United Nations Children's Fund
11. Governing Council of UNDP